

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/17495/2025 BLAPL/5977/2025	ARABINDA MAHARA @ AUROBINDA MAHAR VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	ANGUL TOWN /269 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000552/2025
2	D-BLAPL/16601/2025 BLAPL/5978/2025	ROHIT JENA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /152 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000131/2024
3	D-BLAPL/17180/2025 BLAPL/5979/2025	RANJAN KARMI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./000012/2025
4	D-BLAPL/17292/2025 BLAPL/5980/2025	GUDU @ BIBHUTI DALEI VS STATE OF ODISHA	JAYADEBA BEHERA VS	SARANAKUL /16 /2025 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000035/2025
5	D-BLAPL/17357/2025 BLAPL/5981/2025	RASANANDA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /288 /2024 J.M.F.C.,AUL(Kendrapara) GR/0000688/2024
6	D-BLAPL/17452/2025 BLAPL/5982/2025	BALAJI PANDA VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	KABISURYANAGAR /314 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000311/2025
7	D-BLAPL/17500/2025 BLAPL/5983/2025	CHOTU @ MIRZA ISHAM BAIG VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	INFOCITY PS /299 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001181/2024
8	D-BLAPL/15945/2025 BLAPL/5984/2025	LOKANATH PARIDA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	RASGOBINDPUR /275 /2023 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000134/2023
9	D-BLAPL/16746/2025 BLAPL/5985/2025	RAMESH KUMBHAR VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 A.D.J,PATNAGARH(Balangir) 2(A)CC/0000003/2025
10	D-BLAPL/17284/2025 BLAPL/5986/2025	BHAGIRATHI BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KIAKATA /28 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000028/2025
11	D-BLAPL/17238/2025 BLAPL/5987/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /160 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000454/2025

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12	D-BLAPL/17533/2025 BLAPL/5988/2025	SRINIBASH @ SRINIVAS BAGHAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /237 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000249/2025
13	D-BLAPL/17534/2025 BLAPL/5989/2025	SHYAM ANIL NAIDU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000023/2025
14	D-BLAPL/17243/2025 BLAPL/5990/2025	DEBASIS KALANDI @ BULBUL VS STATE OF ODISHA	RASMI RANJAN DAS VS	PATNA /336 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001335/2024
15	D-BLAPL/17260/2025 BLAPL/5991/2025	ALEKH SAGARIA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	KOMNA PS /110 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000015/2025
16	D-BLAPL/17462/2025 BLAPL/5992/2025	ARUN NAYAK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /132 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000059/2023
17	D-BLAPL/17624/2025 BLAPL/5993/2025	BIRENDRA SAHOO @ BAPI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TIRTOL /183 /2025 JMFC TIRTOL(Jagatsinghapur) GR/0000231/2025
18	D-BLAPL/16514/2025 BLAPL/5994/2025	AJAYA SABHAPATI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /48 /2025 J.M.F.C,MOHANA(Gajapati) GR/0000075/2025
19	D-BLAPL/16761/2025 BLAPL/5995/2025	SANTOSH BHOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /67 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000061/2025
20	D-BLAPL/13909/2025 BLAPL/5996/2025	BIGHNESHWAR MAHAKUD VS UNION OF INDIA (NCB)	PURNA CHANDRA DAS VS	NCB BHUBANESWAR /1 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000009/2025
21	D-BLAPL/17212/2025 BLAPL/5997/2025	PRATEEK HANSA VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /49 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000086/2025
22	D-BLAPL/14466/2025 BLAPL/5998/2025	ERSAD KHAN VS UNION OF INDIA (NCB)	PURNA CHANDRA DAS VS	NCB BHUBANESWAR /1 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000009/2025
23	D-BLAPL/14801/2025	BASANTA BAGARTI	SURESH KUMAR JENA	KANTAMAL /84 /2024

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	BLAPL/5999/2025	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000069/2024
24	D-BLAPL/17233/2025 BLAPL/6000/2025	PRAFULLA SENAPATI VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BHARATPUR PS /253 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000249/2025
25	D-BLAPL/15654/2025 BLAPL/6001/2025	PRAMOD TANDI @ TUNA VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	KESINGA /240 /2021 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000035/2021
26	D-BLAPL/16199/2025 BLAPL/6002/2025	HAMID RAZA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /178 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000353/2025
27	D-BLAPL/16597/2025 BLAPL/6003/2025	MUKUNDA BHUYAN VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	JARADA /438 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar ST/0000059/2025
28	D-BLAPL/16740/2025 BLAPL/6004/2025	SUSHIL DEEP VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 A.D.J,PATNAGARH(Balangir) 2(A)CC/0000003/2025
29	D-CMP/22872/2025 CMP/864/2025	ENATUR RAHEMAN @ MUNAMIYAN VS MAHAMMAD ABDUL RHUF	VIJAYA KAR VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal Fd/0000090/2014
30	D-CMP/23439/2025 CMP/865/2025	RABINDRA BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// CIVIL JUDGE(SD), KHANDAPARA(Naya CS/0000033/2024
31	D-CRLA/14670/2025 CRLA/659/2025	PRATAP ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANIABANDHA /10 /2023 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000020/2023
32	D-CRLA/15105/2025 CRLA/660/2025	BABUL SINGH@BABAL SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	K.BALANG /35 /2024 PRINCIPAL MAGISTRATE CUM JUV.JUS GR/0000305/2024
33	D-CRLA/15798/2025 CRLA/661/2025	KRUTIBASH PRADHAN@KIRTI VS STATE OF ODISHA	ANIRUDHA DAS VS	MANAMUNDA /4 /2024 A.D.J.,BOUDH(Baudh) Spl/0000001/2024
34	D-CRLA/16449/2025 CRLA/662/2025	SAGAR SETHY VS	DEEPAK KUMAR SAHOO VS	NIKIRAI /179 /2022 AD-HOC A.D.J. (FTSC),KENDRAPARA(K

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35	D-CRLA/16697/2025 CRLA/663/2025	STATE OF ODISHA UANSHU PODH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	Spl/000028/2023 PATNAGARH /196 /2023 A.D.J,PATNAGARH(Balangir)
36	D-CRLA/17523/2025 CRLA/664/2025	KANHU KISHUR PANDA@KANHU KISHORE PANDA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	Spl/000033/2023 TIHIDI /207 /2016 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra)
37	D-CRLLP/15795/2025 CRLLP/39/2025	STATE OF ODISHA INFORMANT VS MANOJ SAHANI	PRASANTA KUMAR SATAPATHY VS	Spl/000062/2016 PATTAMUNDAI /391 /2020 AD-HOC A.D.J. (FTSC),KENDRAPARA(K
38	D-CRLLP/16253/2025 CRLLP/40/2025	ILIAZAR KULLU@ILIAJAR KULU VS RASNAR TRIKEY@ORAM	PABITRA KUMAR NAYAK VS	ST/000013/2021 / /0 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S
39	D-CRLMC/11760/2025 CRLMC/2048/2025	PITAMBAR PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ICC/000007/2022 AIRPORT /73 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha)
40	D-CRLMC/13427/2025 CRLMC/2049/2025	MAMATA PATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CT/0000290/2023 / /0 3RD A.D.J., BHUBANESWAR(Khordha)
41	D-CRLMC/14617/2025 CRLMC/2050/2025	NEELAM @ NILAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	TR/0000198/2021 / /0 J.M.F.C.(II),BHUBANESWAR(Khordha)
42	D-CRLMC/16277/2025 CRLMC/2051/2025	JAGADISH KUMAR NAIK VS RAMESH CHANDRA KACHHARIA	PABITRA KUMAR NAYAK VS	ICC/0004640/2023 / /0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
43	D-CRLMC/16651/2025 CRLMC/2052/2025	TRINATH BEHERA VS M.RAVI	SHIBANI SHANKAR PRADHAN VS	ICC/0000015/2021 GOPALPUR /95 /2022 J.M.F.C.(R),BERHAMPUR(Ganjam)
44	D-CRLMC/16722/2025 CRLMC/2053/2025	BAYA SAHU VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	ICC/000088/2023 K.NUAGAON /252 /2024 1ST A.D.J.,BERHAMPUR(Ganjam)
45	D-CRLMC/17082/2025 CRLMC/2054/2025	SANJIB SUNA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	ST/0000467/2024 BURLA /444 /2016 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam

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46	D-CRLMC/17254/2025 CRLMC/2055/2025	NABAKUMAR PATTANAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAHADEV KHUNTA /12 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000025/2025
47	D-CRLMC/11418/2025 CRLMC/2056/2025	SOLMAN LIMA VS STATE OF ODISHA	SATYA SHIVA DASH VS	MOHANA /197 /2024 J.M.F.C,MOHANA(Gajapati) GR/0000295/2024
48	D-CRLMC/13762/2025 CRLMC/2057/2025	BAMAN KUMAR MOHANTY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 JMFC, TUMUDIBANDHA(Kandhamal) ICC/0000006/2024
49	D-CRLMP/17463/2025 CRLMP/702/2025	PRAVAT KUMAR SETHY VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEVDASH VS	//0 DIST.&SESSIONS JUDGE,KENDRAPARA ICC/0000012/2022
50	D-CRLREV/15095/2025 CRLREV/291/2025	SUKADEV HEMBRAM VS PRAMOD KUMAR ROUT	PARTHA SARATHI DAS VS	//0 A.D.J.,CHAMPUA(Kendujhar) CRA/0000009/2023
51	D-CRLREV/14174/2025 CRLREV/292/2025	MADHAB PRADHAN VS THE COLLECTOR,CUTTACK	SUSANTA KUMAR NAYAK VS	//0 EXCISE COMMISSIONER, ODISHA, CUTTACK EXCISE APPEAL/0000002/2025
52	D-CRLREV/14175/2025 CRLREV/293/2025	PRANATI NAYAK VS THE COLLECTOR,CUTTACK	SUSANTA KUMAR NAYAK VS	//0 EXCISE COMMISSIONER, ODISHA, CUTTACK EXCISE APPEAL/0000004/2025
53	D-ITA/17716/2025 ITA/15/2025	INDIRA GANDHI INSTITUTE OF TECHNOLOGY,DHENKANAL VS COMMISSIONER OF INCOME TAX(EXEMPTION),HYDERABAD	TUSHAR KANTI SATAPATHY VS	// INCOME TAX APPEALATE TRIBUNAL,CUTTACK ITA/0000375/2024
54	D-MACA/19370/2025 MACA/647/2025	ORIENTAL INSURANCE CO. LTD., BBSR VS MANABHANJAN MALLICK	PRATIVA MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000559/2005
55	D-MACA/19371/2025 MACA/648/2025	NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS LAXMIDHAR LENKA	PRASANTA KUMAR MISHRA(1) VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000276/2022
56	D-MACA/20633/2025 MACA/649/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD. VS PATHANI BEHERA	ADAM ALI KHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0003232/2014
57	D-MACA/20775/2025	D.M., NEW INDIA ASSURANCE CO. LTD.,GANJAM	SAUMEDRA KUMAR GHOSE	//

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	MACA/650/2025	VS P.NAGAMMA REDDY	VS	II MACT (SD),BERHAMPUR(Ganjam) Mac/0000190/2021
58	D-MACA/20801/2025 MACA/651/2025	LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD. VS DUSHASAN PARAMANIK	ADAM ALI KHAN VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000092/2017
59	D-MACA/21341/2025 MACA/652/2025	B.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD.,ROURKELA VS PRAMODINI JENA	RIMJHIMBALA PATI VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000082/2019
60	D-MACA/21375/2025 MACA/653/2025	B.M., ORIENTAL INSURANCE CO.LTD., BALANGIR VS ANURADHA PANIGRAHI	PRASANTA KUMAR MAHALI VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000048/2023
61	D-RSA/21069/2025 RSA/276/2025	CHAITAN MOHANTA @ CHAITAN PRASAD MOHANTA VS BRUNBABATI MOHANTA @ BRUNDABATI MOHANTA	TUSAR KUMAR MISHRA VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000042/2022
62	D-WA/23290/2025 WA/947/2025	AMIT JYOTI RANJAN SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //
63	D-WA/23534/2025 WA/948/2025	PRAMOD CHANDRA GURU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //
64	D-WA/23539/2025 WA/949/2025	SISIR KUMAR PANI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //
65	D-WA/23567/2025 WA/950/2025	SARBESWAR NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //
66	D-WA/23504/2025 WA/951/2025	BHOLESWAR SWAIN VS COMMISSIONER CUM SECRETARY, CO-OPERATION DEPT.,KHORDHA	HRUDANANDA MOHAPATRA VS	// () //
67	D-WP(C)/23280/2025 WP(C)/16181/2025	JAMBESWAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// () //
68	D-WP(C)/23447/2025 WP(C)/16182/2025	AASHISH YADAV VS	SIDHARTHA SANKAR RAY (2) VS	// ()

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69	D-WP(C)/23183/2025 WP(C)/16183/2025	STATE OF ODISHA SAMIR KUMAR BEHERA VS	JYOTIRMAY GUPTA VS	// // ()
70	D-WP(C)/23412/2025 WP(C)/16184/2025	STATE OF ODISHA RASHMIRANI DORA VS	BISWA RANJAN DAS VS	// // ()
71	D-WP(C)/23494/2025 WP(C)/16185/2025	STATE OF ODISHA KAMALAKANTA PANDA VS	RANJAN KUMAR NAYAK VS	// // ()
72	D-WP(C)/23453/2025 WP(C)/16186/2025	STATE OF ODISHA HARIKRUSHNA NAYAK VS	BABITA KUMARI PATTANAIAK VS	// // ()
73	D-WP(C)/19323/2025 WP(C)/16187/2025	STATE OF ODISHA KAILASH BARIK VS	SHAMBHU CHARAN NATH SHARMA VS	// // ()
74	D-WP(C)/23161/2025 WP(C)/16188/2025	STATE OF ODISHA MANOJ KUMAR SUBUDHI VS	SANTOSH KUMAR DASH VS	// // ()
75	D-WP(C)/19331/2025 WP(C)/16189/2025	STATE OF ODISHA ANAKAR NAYAK VS	SHAMBHU CHARAN NATH SHARMA VS	// // ()
76	D-WP(C)/23426/2025 WP(C)/16190/2025	STATE OF ODISHA RENU DEVI VS	ASHOK KUMAR ROUT VS	// // ()
77	D-WP(C)/22798/2025 WP(C)/16191/2025	STATE OF ODISHA RAJIBA KUMAR NAYAK VS	TUKUNA KUMAR MISHRA VS	// // ()
78	D-WP(C)/23461/2025 WP(C)/16192/2025	STATE OF ORISSA SARAT CHANDRA SAHOO VS	LALATENDU SAMANTARAY VS	// // ()
79	D-WP(C)/23240/2025 WP(C)/16193/2025	STATE OF ODISHA MANOJ KUMAR MOHANTY VS STATE OF ORISSA	NIRANJAN LENKA VS	// // () //

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80	D-WP(C)/23196/2025 WP(C)/16194/2025	DHANESWAR JENA VS THE STATE OF ODISHA.	BIJAYA KUMAR BEHERA 1 VS	// 0 //
81	D-WP(C)/23415/2025 WP(C)/16195/2025	BASUDEV SAHU VS THE ADDITIONAL REGIONAL TRANSPORT OFFICER, BARBIL, KEONJHAR	BIJAYA KUMAR BEHERA 1 VS	// 0 //
82	D-WP(C)/23464/2025 WP(C)/16196/2025	BHAGIRATHI NAYAK VS MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION	MANOJA KUMAR KHUNTIA VS	// 0 //
83	D-WP(C)/23485/2025 WP(C)/16197/2025	ARYA ADYASHA SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
84	D-WP(C)/19606/2025 WP(C)/16198/2025	MURALIDHAR JENA VS THE GENERAL MANAGER, INDIAN BANK, BBSR	DEEPAK RANJAN SUNDARAY VS	// 0 //
85	D-WP(C)/19405/2025 WP(C)/16199/2025	BINOD BIHARI @ KUMAR TRIPATHY VS DISTRICT COLLECTOR, ANGUL	VS	// 0 //
86	D-WP(C)/23571/2025 WP(C)/16200/2025	KRUSHNA BHARATI INSTITUTE OF MEDICAL SCIENCE, SUNDARGARH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
87	D-WP(C)/19240/2025 WP(C)/16201/2025	THE DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD., ROURKELA VS NAHARAHARI NAIK @ NAYAK	GIRIJA PRASAD DUTTA VS	// 0 //
88	D-WP(C)/19608/2025 WP(C)/16202/2025	MURALIDHAR JENA VS THE GENERAL MANAGER, INDIAN BANK, MAIN BRANCH, BBSR	DEEPAK RANJAN SUNDARAY VS	// 0 //
89	D-WP(C)/21182/2025 WP(C)/16203/2025	JUGAL KISHORE NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
90	D-WP(C)/22822/2025 WP(C)/16204/2025	KELU CHARAN MARTHA VS THE COMMISSIONER CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
91	D-WP(C)/22824/2025	M/S SUMEET SECURITY SERVICE, BBSR	KANANBALA ROY CHOUDHURY	//

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	WP(C)/16205/2025	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/23407/2025 WP(C)/16206/2025	MANINIPRAVA DASH VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
93	D-WP(C)/23578/2025 WP(C)/16207/2025	ANANDINI SETH VS COLLECTOR, BOLANGIR	SURESH KUMAR JENA VS	// 0 //
94	D-WP(C)/23603/2025 WP(C)/16208/2025	NIMAIN CHARAN RAJ VS CHAIRMAN, ODISHA GARMEEN BANK, GANDAMUNDA, BBSR	PRABHU PADARBINDA PARIDA VS	// 0 //
95	D-WP(C)/23455/2025 WP(C)/16209/2025	KAILASH CHANDRA SAHOO VS ODISHA INFORMATION COMMISSION, BBSR	MANOJA KUMAR KHUNTIA VS	// 0 //
96	D-WP(C)/22807/2025 WP(C)/16210/2025	SABITA KUMARI PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
97	D-WP(C)/23574/2025 WP(C)/16211/2025	MAA CHANDI WOMEN SELF HELF GROUP (WSHG0., puri) VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
98	D-WP(C)/23575/2025 WP(C)/16212/2025	HOTEL BLUE LAGOON, BBSR, KHURDA VS CHIEF MANAGER, UNION BANK OF INDIA, BARAMUNDA BRANCH, KHURDA	SUKANTA KUMAR DALAI VS	// 0 //
99	D-WP(C)/22903/2025 WP(C)/16213/2025	RITANJALI MOHANTY VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
100	D-WP(C)/23572/2025 WP(C)/16214/2025	SURU BEHERA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
101	D-WP(C)/23584/2025 WP(C)/16215/2025	PRAVASINI DALEI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
102	D-WP(C)/23352/2025 WP(C)/16216/2025	SARAT KUMAR NAYAK VS	KEDAR CHANDRA SARANGI VS	// 0

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103	D-WP(C)/23492/2025 WP(C)/16217/2025	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, BBSR GAJENDRA KUMAR SINGH VS THE GENERAL MANAGER, HINGULA AREA, MAHANADI COAL FIELDS LIMITED (MCL), ANGUL	SUNKUR SUDHAKAR RAO VS	// // 0 //
104	D-WP(C)/23165/2025 WP(C)/16218/2025	KARUNAKAR JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
105	D-WP(C)/23531/2025 WP(C)/16219/2025	DR.PARESH CHANDRA MOHANTA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
106	D-WP(C)/23471/2025 WP(C)/16220/2025	PRADEEP MALLICK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
107	D-WP(C)/23484/2025 WP(C)/16221/2025	AJTT KUMAR BISWAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
108	D-WP(C)/23272/2025 WP(C)/16222/2025	LAXMAN PRADHAN VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
109	D-WP(C)/23650/2025 WP(C)/16223/2025	BIRANCHI NARAYAN KUNDU VS COLLECTOR, PURI	SURYASNATA MOHAPATRA VS	// 0 //
110	D-WP(C)/23585/2025 WP(C)/16224/2025	UNION OF INDIA VS AMULYA KUMAR PATNAIK @ PATTNAYAK	BISWAJIT MAHARANA VS	// 0 //
111	D-WP(C)/23565/2025 WP(C)/16225/2025	HEMANT KUMAR RANA VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
112	D-WP(C)/23556/2025 WP(C)/16226/2025	JAGA @ JAGUBANDHA MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
113	D-WP(C)/23590/2025 WP(C)/16227/2025	CHINMAYA KUMAR SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //

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114	D-WP(C)/23581/2025 WP(C)/16228/2025	PRATAP KUMAR SAHOO VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	// () //
115	D-WP(C)/23510/2025 WP(C)/16229/2025	GOLAKHA CHANDRA DALAI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
116	D-WP(C)/18672/2025 WP(C)/16230/2025	MITALI MADHUMITA MALLICK VS TAPOMAYAK PATTANAYAK	SIDDHARTHA SAMAL VS	// () //
117	D-WP(C)/21357/2025 WP(C)/16231/2025	RAMAKANTA JYOTISH VS STATE OF ODISHA	TANMAY MISHRA VS	// () //
118	D-WP(C)/22668/2025 WP(C)/16232/2025	BIRENDRA PRASAD VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// () //
119	D-WP(C)/23487/2025 WP(C)/16233/2025	PATCHAVA KARUNAKAR VS THE DEPUTY COMMISSIONER OF CENTRAL TAX , JHARSUGUDA	ANIL BEZAWADA VS	// () //
120	D-WP(C)/23440/2025 WP(C)/16234/2025	JAYARAM PARIDA VS STATE OF ODISHA	PARSURAM PANDA VS	// () //
121	D-WP(C)/23609/2025 WP(C)/16235/2025	BHARAT PRADHAN VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	// () //
122	D-WP(C)/22843/2025 WP(C)/16236/2025	SUDHIR KUMAR JHA VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// () //
123	D-ABLAPL/17129/2025 ABLAPL/6851/2025	KALIMUDDIN SK VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /35 /2021 () //
124	D-ABLAPL/17428/2025 ABLAPL/6852/2025	KAILASH NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /53 /2025 () //
125	D-ABLAPL/17435/2025	SUMIT SAHIL NAYAK	ARIJEET MISHRA	JEYPORE TOWN /199 /2025

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	ABLAPL/6853/2025	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/16826/2025 ABLAPL/6854/2025	SAMARESH JENA @ SAMARESH KUMAR JENA VS STATE OF ODISHA	MANORANJAN DAS VS	NIHALPRASAD /58 /2022 () //
127	D-ABLAPL/17060/2025 ABLAPL/6855/2025	KRISHNA @ SATYABRATA NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /185 /2025 () //
128	D-ABLAPL/17505/2025 ABLAPL/6856/2025	BIPIN PRADHAN VS STATE OF ODISHA	SANJAYA KUMAR DAS VS	BALUGAON P.S. /150 /2025 () //
129	D-ABLAPL/17169/2025 ABLAPL/6857/2025	SANOJ KUMAR MISHRA VS STATE OF ODISHA(VIG.)	BAIDHAR SAHOO VS	SAMBALPUR VIGILANCE /36 /2023 () //
130	D-ABLAPL/17503/2025 ABLAPL/6858/2025	BANTI PALEI @ PRAVASH KUMAR PALAI @ BUNTY VS STATE OF ODISHA	SANJAYA KUMAR DAS VS	BALUGAON P.S. /150 /2025 () //
131	D-ABLAPL/17388/2025 ABLAPL/6859/2025	SOUDAMINI PRADHAN VS STATE OF ODISHA	RONIT GHOSH VS	N.T.P.C. /102 /2025 () //
132	D-ABLAPL/17276/2025 ABLAPL/6860/2025	GURU KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /152 /2025 () //
133	D-ABLAPL/15332/2025 ABLAPL/6861/2025	BIJAY KUMAR JENA VS STATE OF ODISHA(VIG.)	PRADEEP KUMAR DAS VS	BALASORE VIGILANCE /30 /2021 () //
134	D-ABLAPL/17282/2025 ABLAPL/6862/2025	GURU KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /153 /2025 () //
135	D-ABLAPL/16741/2025 ABLAPL/6863/2025	ANIL KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
136	D-ABLAPL/16714/2025 ABLAPL/6864/2025	UTKAL BEHERA VS	PRASANT KUMAR BARIK VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak)

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137	D-ABLAPL/16732/2025 ABLAPL/6865/2025	STATE OF ODISHA SHASHADHAR @ SASHADHAR JENA VS	SUBRAT KUMAR DAS VS	2(A)CC/0000394/2025 SORO /412 /2025 ()
138	D-ABLAPL/15719/2025 ABLAPL/6866/2025	STATE OF ODISHA SUNIL KUMAR DAS VS	ACHYUTANANDA PATTANAIAK VS	// SALIPUR /206 /2025 ()
139	D-ABLAPL/15335/2025 ABLAPL/6867/2025	STATE OF ODISHA BIJAY KUMAR JENA VS	PRADEEP KUMAR DAS VS	// BALASORE VIGILANCE /31 /2021 ()
140	D-ABLAPL/16748/2025 ABLAPL/6868/2025	STATE OF ODISHA(VIG.) DANDADHAR KHUNTIA @ DANDUA VS	BIDESHI KUMAR GHADEI VS	// KHANDAPARA /112 /2025 ()
141	D-ABLAPL/16050/2025 ABLAPL/6869/2025	STATE OF ODISHA PRASANTA MISHRA VS	SAROJ KUMAR DASH VS	// BEGUNIA P.S. /142 /2025 ()
142	D-ABLAPL/15351/2025 ABLAPL/6870/2025	STATE OF ODISHA BIJAY KUMAR JENA VS	PRADEEP KUMAR DAS VS	// BALASORE VIGILANCE /29 /2021 ()
143	D-ABLAPL/16749/2025 ABLAPL/6871/2025	STATE OF ODISHA(VIG.) ANIL KUMAR BARIK @ RAJU PING VS	SUNIL KUMAR PANDA VS	// BELPAHAR /52 /2025 ()
144	D-ABLAPL/16757/2025 ABLAPL/6872/2025	STATE OF ODISHA SHAKEEL AHAMAD @ MD. SHAKEEL VS	AMIT PRASAD BOSE VS	// MAHILA PS,SEC-3,ROURKELA /9 /2025 ()
145	D-ABLAPL/15483/2025 ABLAPL/6873/2025	STATE OF ODISHA RATNAKAR NAIK VS	SARADA PRASAD DASH VS	// RARUAN /67 /2025 ()
146	D-ABLAPL/17295/2025 ABLAPL/6874/2025	STATE OF ODISHA ALEKHA BEHERA VS	JAYADEBA BEHERA VS	// NACHUNI /56 /2025 ()
147	D-ABLAPL/15488/2025 ABLAPL/6875/2025	STATE OF ODISHA SHIBA PRASAD BEHERA @ SHIBA CHARAN BEHERA VS	SARADA PRASAD DASH VS	// SORO /264 /2025 ()
		STATE OF ODISHA		//

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148	D-ABLAPL/16189/2025 ABLAPL/6876/2025	PURNAMI MAJHI @ PURNE MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SINAPALI /346 /2024 () //
149	D-ABLAPL/17618/2025 ABLAPL/6877/2025	JANMAJAY BIDHAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /178 /2025 () //
150	D-ABLAPL/15595/2025 ABLAPL/6878/2025	RAJAN THANAPATI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	BOLANGIR SADAR /187 /2025 () //
151	D-ABLAPL/17622/2025 ABLAPL/6879/2025	NIRU @ NIRANJAN PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /389 /2025 () //
152	D-ABLAPL/16708/2025 ABLAPL/6880/2025	SRIMANTA KUMAR MAJHI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /160 /2025 () //
153	D-ABLAPL/17625/2025 ABLAPL/6881/2025	SAGAR CHAMPATI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /155 /2025 () //
154	D-ABLAPL/17346/2025 ABLAPL/6882/2025	SUDHASINI DHAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /334 /2025 () //
155	D-ABLAPL/17626/2025 ABLAPL/6883/2025	RABINARAYAN DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /389 /2025 () //
156	D-ABLAPL/15680/2025 ABLAPL/6884/2025	SK. FIROZ VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /235 /2023 () //
157	D-ABLAPL/16698/2025 ABLAPL/6885/2025	MINAHAJ KHAN VS STATE OF ODISHA	PRATIK DASH VS	PURUNABAZAR /126 /2025 () //
158	D-ABLAPL/17514/2025 ABLAPL/6886/2025	SENAPATI HERNA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /89 /2025 () //
159	D-ABLAPL/16711/2025	PRASHANT KUMAR PARIDA	PRASANT KUMAR BARIK	PURUNABAZAR /102 /2025

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	ABLAPL/6887/2025	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/16922/2025 ABLAPL/6888/2025	LIKUN BARAL VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /148 /2025 () //
161	D-ABLAPL/17033/2025 ABLAPL/6889/2025	BAIKUNTHA BEHERA @ RANBIR SINGH @ BAIKUNTHA RANBIR VS STATE OF ODISHA	NIRANJAN MAHARANA VS	ENERGY P.S. (NAYAGARH) /4 /2015 () //
162	D-ABLAPL/17277/2025 ABLAPL/6890/2025	SUKANTA CHHOTARAY @ RAJA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KANAS /54 /2025 () //
163	D-ABLAPL/16858/2025 ABLAPL/6891/2025	KALYAN KUMAR MANDAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	M.V.79 /6 /2018 () //
164	D-ABLAPL/16960/2025 ABLAPL/6892/2025	SHANKAR THAKUR @ SHANKAR SHARMA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANDOMUNDA /5 /2024 () //
165	D-ABLAPL/17005/2025 ABLAPL/6893/2025	LAXMIKANTA SEN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /42 /2025 () //
166	D-ABLAPL/16765/2025 ABLAPL/6894/2025	SK.HABIB @ SK.HASIF VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /191 /2025 () //
167	D-ABLAPL/16808/2025 ABLAPL/6895/2025	SAHIL GHADEI VS STATE OF ODISHA	CHITA RANJAN DASH VS	BERHAMPUR TOWN /188 /2025 () //
168	D-ABLAPL/17034/2025 ABLAPL/6896/2025	MAHENDRA KUMAR DAS @ MAHENDRA KUMAR DASH @ KAI VS STATE OF ODISHA	BISWAJIT SAHOO VS	RANPUR /114 /2025 () //
169	D-ABLAPL/16835/2025 ABLAPL/6897/2025	RAMAKANTA BARIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	PIRAHAT P.S /120 /2025 () //
170	D-ABLAPL/16294/2025 ABLAPL/6898/2025	BIJAYANANDA @ BIJAY NAIK VS	MANORANJAN MUDULI VS	// C.J.M.,CUTTACK(Cuttack)

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171	D-ABLAPL/17045/2025 ABLAPL/6899/2025	STATE OF ODISHA SATYAJIT SAHU VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	2(B)CC/0000005/2025 JASHIPUR /122 /2025 () //
172	D-ABLAPL/16837/2025 ABLAPL/6900/2025	STATE OF ODISHA GOKUL BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BUDEN /48 /2024 () //
173	D-ABLAPL/17185/2025 ABLAPL/6901/2025	STATE OF ODISHA KHIRENDRA @ KHIROD BISRA @ MOTU VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	SOHELLA /90 /2025 () //